

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

IA 1179/2020 In CP 2996/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.04.2024

NAME OF THE PARTIES: **UNION OF INDIA, MINISTRY OF**
CORPORATE AFFAIRS V/s NETWEALTH
AGROTECH INDIA LIMITED

Section 140(5) of the Companies Act, 2013

ORDER

IA No. 1179/2020 –

1. Mr. Kunal Kanungo, Advocate appeared for the Union of India.
2. Mr. Aniruth Purusothaman, Advocate appeared for the Applicant.
3. Learned Counsel for the Union of India informs that they have filed an Appeal before the Principal Bench for clubbing of another matter which is before Court no. 2.
4. List this matter on **30.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna